BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.A No. 256/KB/2017 (C.P NO.361/2006)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th July, 2017, 10.30 A.M.

Nam	ne of the Company	J.K Agri Genetics Ltd &	Ors.	
Under Section		391(1) & 394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

19-07-2017 – TA No. 256/KB/2017 (CP No. 361/2016) – JK Agri Genetics Ltd. & Ors.

ORDER

No one is found present on repeated calls.

Fix the matter on 18-08-2017 for necessary orders.

SA/MANORAMA KUMARI
MEMBER(J)